

5 In Charge web



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
(Srinagar/Jammu)

Subject:- Creation of post of Head Gardener in the High Court of Jammu and Kashmir.

Reference:- O.M. No.GDC-146/CM/2018 dated 20-08-2018 from the General Administration Department.

GOVERNMENT ORDER NO: 4816 -LD(A) of 2018.  
D A T E : 05 - 09 - 2018.

Sanction is accorded to the creation of one post of Head Gardener in the J&K High Court in the Pay Band of ₹5200-20200 + GP1900 (pre-revised) by corresponding reduction of one post of Gardener in the Pay Band of ₹4440-7440+GP 1300 (pre-revised), subject to the condition that the relevant Recruitment Rules are amended accordingly.

This issues with the concurrence of Finance Department conveyed vide U.O. No. A/58(2002)-II-72 dated 14-05-2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government (Incharge).

Dated : 05 -09-2018.

NO: LD(A) 2016/65

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commissioner/Secretaries to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar. He is requested to furnish a copy of relevant rules once they are amended suitably.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. OSD to the Advisor In-Charge, Department of Law Justice and Parliamentary Affairs.
7. In-charge Website, Department of Law Justice and Parliamentary Affairs.
8. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

3/9/2018